

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.03.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 661 of 2020	Rajratan Babulal Agarwal Vs. Agarwal Coal Corporation India Pvt. Ltd. & Anr.	Anish Agarwal	Pramod Srivastava M.R. Sheikh VN Dubey-R1, Kunal Chheda IRP- R2 & R3

**10:30 AM**

**In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

<b>2.</b>	Comp. App. (AT) (Ins) No. 286 of 2020	Asset Reconstruction Company Ltd.(ARCIL) Vs. Mangesh Vitthal Kekre & Anr.	Avnish Mahapatra	Rajat Lohia-R1 Gursat Singh-R2
<b>3.</b>	Comp. App. (AT) (Ins) No. 553 of 2020	Jayanthi G Ravi Vs. Chemizol Additives Pvt. Ltd.	Rahul Kripalini	Dhritiman Bhattacharya-R1
<b>4.</b>	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of SarbatCotfabPvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Abhishek Anand-R2 Rajiv Gupta-R3 Suresh Dutt Dobhal- R4
<b>5.</b>	Comp. App. (AT) (Ins) No. 739 of 2020	Avasarala Venkateshwra Rao Vs. Servomax India Pvt. Ltd. & Ors.	Rajesh Bohra	G. Madhusudan Rao- R1 & R2 Divya Gattani-R3, R4, & R5
<b>6.</b>	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Charu Sachdev	Swaroop George Roohina Dua-R1
<b>7.</b>	Comp. App. (AT) (Ins) No. 1014 of 2020	Kailash Devbuild (India) Pvt. Ltd. Vs. Inox Wind Infrastructure Services Ltd.	Anshuman Shrivastava	Prateek Thakkar

<b>8.</b>	Comp. App. (AT) (Ins) No. 1131 of 2020	Tushir Constructions Pvt. Ltd. Vs. NKG Infrastructure Ltd.	Apoorv Sarvaria	Sunil Goel
<b>9.</b>	Comp. App. (AT) (Ins) No. 85 of 2021	Tijaria Polypipes Ltd. Vs. Kevadiya Construction Pvt. Ltd.	Susshil Daga	Arpit R .Singhvi

**For Hearing**

<b>10.</b>	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019  <b>Part Heard</b>	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh
<b>11.</b>	Comp. App. (AT) (Ins) No. 570 of 2020	DB International (Asia) Ltd. VS. Abhilash Lal & Ors.	Varghese Thomas	Shankh Sengupta Manim Bharathi-R1 & R2 Shubhabrata Chakraborti-R3 Kunal Nimani-R4

**Note: The Court will rise at 12:30 PM.**

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**